

Central Administrative Tribunal Lucknow Bench Lucknow.

Original Application No. 365/2008

Lucknow this the 21st day of November, 2008

HON'BLE DR. A. K. MISHRA, MEMBER (ADMINISTRATIVE)

Kaul Dhar aged about 49 years, son of Sri Dashu resident of Tapar Purwa Post Pratap Pur Tehsil Lakhimpur District Kheri.

Applicant.

By Advocate Sri R.L. Vishwakarma.

Versus

1. Union of India through its Ministry of Agriculture Animal Husbandry Department and fisheries, New Delhi.
2. Director of Central Cattle Breeding firm, Andesh Nagar District Lakhimpur Kheri.

Respondents.

By Advocate Sri S. P. Singh for K.K. Shukla.

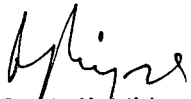
Order (Oral)

By Hon'ble Dr. A. K. Mishra, Member (A)

Herd counsel for the parties.

2. The counsel for the applicant submits that he has filed an application to allow him to join the duty, which has not yet been disposed of. He seeks a direction from the court for disposal of his application. Counsel for the respondents submits that the applicant is not in fit condition to come and join in the office and he has not submitted any fitness certificate. In case if he wants to join, he may give fitness certificate in the office; Respondents have no objection. The applicant is directed to act accordingly.

3. O.A. is disposed of accordingly. No costs.


(Dr. A. K. Mishra)
Member (A)